

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

OA / TAKKAR No. 1369 1992

M.S.Solanki
APPLICANT (S)Sh. B.B.Raval
COUNSEL

VERSUS

U.O.I.
RESPONDENT (S)

COUNSEL

Date	Office Report	Orders
	PKK.	<p>MP 1532/92 IN OA 1369/92.</p> <p>22-5-92.</p> <p>Petitioner through Shri B.B.Raval, Counsel.</p> <p>Heard. No good grounds. MP dismissed.</p> <p>Let the papers be returned to the petitioner today itself.</p> <p><i>V.S. Malimath</i></p> <p>(V.S. MALIMATH) CHAIRMAN</p>